

ITEM NO.30

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).126/2023

SHARIQ AHMED

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(WITH IA No. 23432/2023 - EXEMPTION FROM FILING O.T., IA No. 40571/2023 - INTERVENTION APPLICATION, IA No. 40565/2023 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

Date : 15-07-2024 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mrs. Vibha Datta Makhija, Sr. Adv.
Mr. Shariq Ahmed, Adv.
Mr. Tariq Ahmed, Adv.
Mr. Vinay Vats, Adv.
Mr. Sunil Kumar Verma, AOR

For Respondent(s) Mr. Kanu Agrawal, Adv.
Mr. Shailesh Madiyal, Adv.
Mr. Siddharth Dharamadhikari, Adv.
Mr. Amrish Kumar, AOR

Mr. Shiv Mangal Sharma, A.A.G.
Ms. Nidhi Jaswal, Adv.
Ms. Shalini Singh, Adv.
Mr. Saurabh Rajpal, Adv.
Ms. Shaubhagya Sundriyal, Adv.
Mr. Sandeep Kumar Jha, AOR

Applicant-in-person

UPON hearing the counsel the Court made the following
O R D E R

Since the Attorney General for India is travelling overseas, list the Petition on 22 July 2024.

(SANJAY KUMAR-I)
ADDITIONAL REGISTRAR

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR